

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/60/ (IB)/2017  
NAME OF THE PETITIONER(S) : VIPUL MEHTA  
NAME OF THE RESPONDENT(S) : ROYAL SPLENDOUR DEVELOPERS PVT LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A. Arida Counsel for petitioners A. A.  
92452102093

**ORDER**

Counsel for petitioner present and stated that respondents have not served .  
Therefore the Registry is directed to issue notice to the respondents. Counsel  
for petitioner is also directed to cause private notice on the respondents by  
speed post and file proof of the same by way of an affidavit by the next date of  
hearing. Put up on 12.07.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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